

**GOVERNMENT OF INDIA**  
**MINISTRY OF EXTERNAL AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 19.11.2009**  
**ANSWERED ON**  
**MODIFICATION OF WEAPONS BY PAKISTAN .**

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Shri Rajkumar Dhoot

Will the Minister of COALCOALEXTERNAL AFFAIRSEXTERNAL AFFAIRS be pleased to state :-

- (a) whether the US has, recently, accused Pakistan of illegally modifying the Harpoon anti-ship missile and maritime surveillance aircraft P-3C for potential land attacks against India;
- (b) if so, whether the US has also lodged a protest to Pakistan in this regard; and
- (c) if so, the reaction of the Indian Government on such developments and steps taken to protect the country from the possible land attacks from Pakistan ?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

- (a) Yes.
- (b) Government of India is not aware as the issue relates to two foreign Governments.
- (c) Government of India has conveyed its deep concerns to the US Government regarding the modification of weapons by Pakistan. Government of India is fully prepared to ensure security of the country.